

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:907
ANSWERED ON:16.07.2014
EDUCATION TO CHILDREN OF LABOURERS
Ahir Shri Hansraj Gangaram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to provide quality and equitable education to the children of labourers who are migrating to other places in the wake of increasing industrialization in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up Kendriya Vidyalayas at such places for the above purpose;
- (d) if so, whether the Government has taken any steps to identify certain places for setting up the said Kendriya Vidyalayas; and
- (e) if so, the details thereof, State-wise/location-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b) Education being in the concurrent list of the Constitution, it is primarily the responsibility of respective State Governments to provide access to quality equitable education to children of all sections of society including those of migrating labourers. The Government of India under the Sarva Shiksha Abhiyan (SSA) programme supports States to provide neighborhood schools and Special Training Centres for children who are out of school, including children of labourers/migrant workers in the country, to enable such children to do bridge courses before being mainstreamed. SSA also assist states to set up seasonal hostels for children of migrant labour.

(c) to (e) Kendriya Vidyalayas are opened primarily to cater to the educational needs of the wards of transferable Central Government employees including Defence personnel and not migrant labourers.